

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA No.59/2018

New Delhi this the 5th day of January, 2018.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Kuldeep Singh Rana, 55 years
S/o Late Sh. Surajmal,
R/o H.No. 505, Gali No.1,
Indira Colony, Lion Park,
Bahadurgarh,
District-Jhajjar, Haryana. Applicant

(By Advocate :Shri Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Union of India,
The Secretary,
Ministry of Urban Development
& Poverty Alleviation,
Nirman Bhawan, New Delhi.
2. The Land & Development Officer,
Land & Development Office,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. The Director General of Works,
Govt. of India,
Central Public Works Department,
Nirman Bhawan, New Delhi.
4. The Superintending Engineer (Co-ordination),
C.P.W.D.,
East Block, R.K. Puram,
New Delhi. Respondents

(By Advocate: Shri Piyush Gaur)

ORDER (ORAL)**By Hon'ble Mr. Justice Permod Kohli,**

The applicant was appointed as Surveyor in the L&DO on 24.02.1987 and thereafter promoted to the post of Sr. Surveyor on 30.06.2009. It is alleged that the applicant has no further promotional avenues beyond the post of Sr. Surveyor. The applicant accordingly seeks a direction for creation of the promotional avenues for the category of the Sr. Surveyors. The applicant had made a representation dated 23.11.2017.

2. In view of the above circumstances, this petition is disposed of at the admission stage itself with a direction to the competent authority to decide the representation of the applicant within a period of three months from the date of receipt of a copy of this order by passing a reasoned and speaking order.

(Praveen Mahajan)
Member (A)

(Justice Permod Kohli)
Chairman

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